

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**

(ALLAHABAD THIS THE 7th DAY OF SEPTEMBER, 2018)

Present

HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

Original Application No.330/00433 OF 2016

(U/S 19, Administrative Tribunal Act, 1985)

1. Ram Autar Singh, aged about 76 years, S/o Late Panchdeo Singh, Resident of 85 A Surya Apartment, Mohile Nagar, Allahapur, Allahabad.
2. Hridaya Narain Vishwakarma, aged about 74 years, S/o Late Beni Madhava Resident of 582 B Buxi Khurd, Kachchi Sarak, Daraganj, Allahabad.

.....Applicants

V E R S U S

1. Union of India through Secretary to the Ministry of Personnel, PG & Pensions, Department of Pension & Pensioners' Welfare, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Union of India through Defence Secretary Ministry of Defence, Govt. of India, South Block, New Delhi-110011.
3. Director General, E.M.E, EME Directorate, Army Headquarters, DHQ PO, New Delhi-110011.
4. Commandant & M D, 508 Army Base Workshop, Allahabad Fort-211005.
5. Chief Controller of Defence Accounts (Pension), Draupadighat, Allahabad.

.....Respondents

Advocates for the Applicant:- Applicant in person

Advocate for the Respondents:- Shri Amit Kumar Rai

ORDER

(DELIVERED BY HON'BLE MS. JASMINE AHMED, MEMBER (J))

Swayamber Lal, applicant appeared in person. Shri Amit Kumar Rai, learned counsel for the respondent is present.

2. Applicant in person submits that he has filed M.A. No.330/01703/2018 to withdraw this original application with liberty to file a fresh original application. Prayer allowed.

3. Accordingly, the original application is dismissed as withdrawn with liberty to file a fresh original application. No Costs.

(MOHD. JAMSHED)
Member-A

/neelam/